

**0CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/3054/2020**

This the 03rd day of February, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Dr. Bashir Ahmad Paddar, Age 48 years, S/o Late Ghulam  
Mohammad Paddar, R/o Lazibal, Anantnag.

.....Applicant

(Advocate:- Mr. S R Hussain-**Not Present**)

**Versus**

1. State of Jammu and Kashmir through Principal Secretary to Govt. Health & Medical Education Department, Civil Sectt. Srinagar/Jammu..
2. Director, Health Services, Kashmir, Srinagar.
3. Dr. Iqbal Bichoo, C/o Director Health Services, Kashmir Srinagar-I/C BMO Shangur

.....Respondents

(Advocate: Mr. Amit Gupta, Id. Additional Advocate General)



**O R D E R**  
**[O R A L]**

**(Delivered by Hon'ble Mr. Anand Mathur, Member-A)**

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. It seems that the applicant has lost interest in pursuing the matter.

Accordingly, the T.A. is dismissed due to non-appearance of the applicant.



**(ANAND MATHUR)**  
**MEMBER (A)**

*Arun*

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**